

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 915 of 2021

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners : Mr. B.V. Kumar, Advocate
For the State : Mr. Munna Lal Yadav, S.C.(L&C)-II
For the Respondent-NTPC: Mr. Prashant Pallav, Advcoate

05/09.09.2021 The present case is taken up through video conferencing.

Mr. B.V. Kumar, learned counsel for the petitioners, submits that the deficit court-fee could not be filed yesterday. However, he undertakes to file the same positively by tomorrow i.e. 10.09.2021. He also prays for an adjournment to file supplementary affidavit in this case.

In view of said prayer, put up this case after two weeks appropriate heading.

(Rajesh Shankar, J.)

Ritesh